

(1880) 07 CAL CK 0010

Calcutta High Court

Case No: None

Greesh Chunder Sein

APPELLANT

Vs

Gudadhur Ghose

RESPONDENT

Date of Decision: July 19, 1880

Citation: (1880) ILR (Cal) 869

Hon'ble Judges: Wilson, J

Bench: Single Bench

Judgement

Wilson, J.

Possibly Mr. Apar's client has an incomplete equitable title, but this cannot prevail against the title of the attaching creditor. I, therefore, dismiss the claim with costs.